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(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the **18th** day of **January, 2008.**

HON'BLE MR. K.S. MENON, MEMBER- A.

ORIGINAL APPLICATION NO. 1153 OF 2007

Soni Kumari, D/o Late Raghu Nandan Prasad,
R/o Loco Colony, 325, AB, Mughalsarai, Distt. Chandauli.

.....Applicant.

VE R S U S

1. Union of India through General Manager,
East Central Railway, Hajipur, Bihar.
2. The Divisional Railway Manger,
East Central Railway, Mughalsarai, Distt. Chandauli.

.....Respondents

Present for the Applicant:

Sri S.K. Dey, Sri S.K. Mishra

Present for the Respondents :

Sri P.N. Rai

OR D E R

The applicant has filed the present O.A for a direction to the respondents to consider her appointment on compassionate grounds and settlement^{ct} dues with interest. Counsel for the applicant states that the applicant made representation dated 10.08.2006 and 21.09.2006, which have not yet been decided by the respondents.

2. The interest of justice would be served if the O.A is disposed of with direction to the respondent No. 2 to consider and pass suitable orders on the representations dated 10.08.2006 and 21.09.2006.

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4. The O.A is accordingly disposed of finally at the admission stage itself with a direction to the respondent No. 2 to consider and dispose of the representation dated 10.08.2006 and 21.09.2006 within a period of two month from the date a certified copy of the order is produced before him. No costs.

Anand

MEMBER- A.

/Anand/